

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3538-3539 OF 2010

BEFORE THE REGISTRAR SANJIV JAIN

PERUMATTY GRAMA PANCHAYAT

Appellant (s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

(With appln(s) for intervention)

WITH

C.A. NO.3540/2010

C.A. NO.3541/2010

Date: 18/02/2014 These Appeals were called on for hearing today.

For Appellant(s)

Mr. A. Raghunath,Adv.

Mr C.K.Sasi, Adv.

For Respondent(s)

Mr Tanuj Bhushan, Adv.

M/S Suresh A. Shroff & Co.,Adv.

Mr. P.V. Dinesh ,Adv

Mr. C.K. Sasi ,Adv

Mr. Romy Chacko ,Adv

UPON hearing counsel the Court made the following

O R D E R

Matters fall under complete category. They be processed for listing before the Hon'ble Court as per rules.

| | | (SANJIV JAIN) |
| | | REGISTRAR |